

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-1326 -JK (LD) of 2024

DATED:- 25 - 01 - 2024

Sanction is hereby accorded to the appointment of Officer's of Jammu and Kashmir Projects Construction Corporation Ltd., as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 25 - 01 - 2024

No:-LAW-OIC/1/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Company Secretary, JKPCCL Ltd, Jammu. (This is with reference to his letter no. PS/MD/3439-40 dated 30.10.2023)
8. Director Litigation , Srinagar/ Jammu.
9. Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.1326 -JK(LD) of 2023 dated 25.01.2024

S No.	Title of the case	OIC
1.	WP (C) 2023/ DGM JKPCC Baramulla Vs Zubair Ahmad Rawa & others	Mohammad Ayoub Dar DGM JKPCC Ltd. Unit Baramulla
2.	WP (C) 2023 JKPCC vs Gulfam Furniture	Er. Imtiyaz Khaliq Bhat DGM JKPCC Ltd. Unit Srinagar
3.	LPASW 2018/121 Mohammad Abaas Lone Vs Imtiyaz Khaliq Bhat and Others	Mohammad Ramzan Malla DGM (Adm) JKPCC Ltd
4.	LPASW 2018/117 Mohammad Saleem 7 others Vs State of J and K and Others	Mohammad Ramzan Malla DGM (Adm) JKPCC Ltd
5.	SWP 2012/2118 Bilal Ahmad Lone & others Vs JKPCC and Others Amended Petition 2023	Mohammad Ramzan Malla DGM (Adm) JKPCC Ltd
6.	WP (C) 2023/2099 Gulzar Ahmad Sheikh & Others Vs Govt. Of JK and Others.	Er. Imtiyaz Khaliq Bhat DGM(JKPCC) JKPCC Ltd Srinagar
7.	LPA 2023/193 Sajad Hussain ANjar & others Vs UT of JK And Others	Mohammad Ramzan Malla DGM (Adm) JKPCC Ltd
8.	LPA 2023/192 Sajad Hussain ANjar & others Vs UT of JK And Others	Mohammad Ramzan Malla DGM (Adm) JKPCC Ltd
9.	WP (C) 2023/2470 Samiya Shafi and others Vs UT of Ja nd K and Others	Mohammad Ramzan Malla DGM (Adm) JKPCC Ltd
10.	WP (C) 2066/2023 Sona Uallaqh Wani and Others Vs M. D JKPCC and Others	Er. Farooq ahmad Bhat DGM JKPCC Ltd. Unit Budgam
11.	WP (C) 2336/2023 Mohammad Ayoub Bhat and Others Vs Govt. of J and K and Others.	Mohammad Ramzan Malla DGM (Adm) JKPCC LTD.
12.	WP (C) 2605/2023 M/s Harmukh Sales Corporation a & others Vs UT of J and K and Others	Sh. Abdul Hadi DGM Unit Leh.
13.	Arb. P 40/ 2023 M/s Walia Construction cO. Vs UT of Jand K and others.	Sh. Raman Sawhney DGM Unit Kathua.
14.	WP (C) 2447/2023 Divyawan Salathia Vs UT of Jand K and Others.	Mohammad Ramzan Malla GGM (Adm) JKPCC Ltd.
15.	WP (C) 160/2023 Showkat Ali and Others Vs UT of J and K and Others.	Sh. Raman Sawhney DGM Unit Dida/Kishtwar.

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